

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 39 of the Water (Prevention and Control of Pollution) Act, 1974, as amended by the Amendment Act, 1988:—
- (a) Annual Report and Accounts of the Central Pollution Control Board (CPCB), Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board
[Placed in Library. *See* No. L.T. 1997/17/20].
- II. A copy each (in English and Hindi) of the following papers:—
- (a) Annual Report and Accounts of G.B. Pant Institute of Himalayan Environment and Sustainable Development (GBPIHED), Almora, Uttarakhand, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 2182/17/20]

Report and Accounts (2017-18) of NERIWALM, Tejpur, Assam and related papers

जलशक्ति मंत्रालय में राज्य मंत्री, और सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रतन लाल कटारिया): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report and Accounts of the North Eastern Regional Institute of Water and Land Management (NERIWALM), Tezpur, Assam, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 2164/17/20]

Reports and Accounts (2018-19) of OIDC, Daman and ANIIDEO, Port Blair respectively and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI): Sir, I lay on the Table:—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Twenty-seventh Annual Report and Accounts of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Limited (OIDC), Daman, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 2164/17/20]
 - (ii) (a) Thirty-first Annual Report and Accounts of the Andaman and Nicobar Islands Integrated Development Corporation Limited (ANIIDCO), Port Blair, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 2164/17/20]

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON RAILWAYS**

SHRI MOTILAL VORA (Chhattisgarh): Sir, I lay on the Table, a copy (in English and Hindi) of the Third Report of the Department-related Parliamentary Standing Committee on Railways (2019-20) on "Demands for Grants (2020-21) of the Ministry of Railways".

**MOTION FOR ELECTION TO THE ALL INDIA INSTITUTES OF MEDICAL
SCIENCES (AIIMS) AT GORAKHPUR, BATHINDA, GUWAHATI,
BILASPUR, DEOGHAR, BIBINAGAR, VIJAYPUR AND RAJKOT**

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN):
Sir, I move the following Motion:—

"That in pursuance of Section 4(g) of the AIIMS Act, 1956 read with Section 6 of the AIIMS (Amendment) Act, 2012, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House to each of the eight All India Institutes of Medical Sciences (AIIMS)